

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 195 OF 2018 &
IA NO. 896 OF 2018

Dated : 6th May, 2019

In the matter of:

Indian Wind Power Association

... Appellant (s)

Versus

Tamil Nadu Electricity Regulatory Commission & Ors..

...Respondent (s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **29.07.2019.**

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PS/Court Master